

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s. GHO Agro Private Limited**

**PETITION NUMBER** : **CP/481/IB/CB/2020**

**APPLICATION NUMBER** : **a) IA/IB/1745/2023  
b) IA/IB/1744/2023**  
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**ORDER**

Ld. Liquidator Ms. Jayashree S Iyer is present in person

In this case Ld. Counsel Mr. M.L. Ganesh for the Liquidator sought to file amendment of prayer, as the same prayer has been copied in both the IA's IA/IB/1745/2023 and IA/IB/1744/2023. The Applicant is permitted to file the amended application.

Ld. Counsel Mr. Prasanthan for the Respondent is directed to file the reply after the application is amended.

List the Applications for hearing **03.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**